

**GOVERNMENT OF INDIA  
HOME AFFAIRS  
LOK SABHA**

UNSTARRED QUESTION NO:280

ANSWERED ON:27.07.2010

CRIME AGAINST WOMEN

Ajmal Shri Badruddin;Dashmunsi Deepa ;Mishra Shri Mahabal ;Muttemwar Shri Vilas Baburao

**Will the Minister of HOME AFFAIRS be pleased to state:**

- (a) whether cases of crime against women and children are on the rise in the country;
- (b) if so, the total number of such cases registered during each of the last three years and the current year, crime-wise and Statewise including the NCT of Delhi;
- (c) the total number of accused arrested and the action taken against them during the said period, State-wise;
- (d) the total number of cases solved/unsolved alongwith the steps taken to solve all the cases;
- (e) whether the Government has any proposal to amend the existing criminal law relating to women and children to make them more deterrent; and
- (f) if so, the details thereof?

**Answer**

MINISTER OF THE STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI AJAY MAKEN)

(a) to (d): As per information provided by National Crime Records Bureau (NCRB), a total of 164765, 185312 and 195856 cases of crime against women have been registered during 2006, 2007 and 2008. Similarly a total of 18,967, 20,410 and 22,500 cases of crimes against Children were registered during 2006-2008. State/UT- wise details of cases registered, cases chargesheeted, persons arrested, and person convicted in reference to crime against women and children are placed at Annexure-I and II.

(e) to (f): A High Powered Committee was set up to examine the issues relating to review of Rape Laws, under the Chairmanship of Union Home Secretary. The Committee has formulated the draft "Criminal Law (Amendment) Bill, 2010", incorporating the points agreed at the meetings of the High Powered Committee. The said draft Bill has been posted on MHA website mha.nic.in for Comments/suggestions of the public, Comments have also been sought from the State Governments.